

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No .411/KB/2017
IA.No. 412/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd September 2017, 10.30 A.M

Name of the Company		Usha Martin Ventures Ltd & Ors -Vs- Usha martin Ltd & Anr	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr Nikhil Thonjhunwala

Respondent no. 2

V.V.V. Sanyal

22.9.2017

2. Mr V.V.V. Sanyal, Adv

3. Mr. Shantanu Kumar, Adv

4. Mr. Abhinav Kumar, Sr Adv

5. Mr. Debajyoti Mandal, Adv

6. Mr. B. Kumar Adv

7. Mr. Iram Khan Adv

1. Mr. Lishun Saha, Sr. Adv

2. Mr. Jay Saha, Sr. Adv

3. Mr. Ratnanto Banerjee, Sr. Adv

4. Mr. Piraan Saha, Adv.

5. Mr. Zeshan Haque, Adv.

6. Mr. Aishwarya Kumar Anandhi Adv

For Petitioners

Aishwarya Kumar Anandhi

22.09.2017

1. SOUVIK MAZUMDAR } Applicant / State Bank of India
2. ARIF ALI }

Samik Mughal

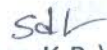
22/09/2017

ORDER

Ld. Counsel for the applicant in IA No. 412/KB/2017, State Bank of India and the Ld. Counsel for the petitioners and the respondent nos. 1 and 2 are present.

Ld. Counsel for the petitioners prayed that he may be permitted to file reply. Prayer is allowed. Remaining respondents are interested to file reply affidavit. Petitioners and respondents are to file reply affidavit within 26/10/2017 by giving a copy to the other side. Rejoinder, if any, may be filed within 7 days thereafter.

List it on 07/11/2017.


(Jinan K.R.)
Member (Judicial)